

1	2	3
16.	Bor	5-9-81
17.	Deogad	19-9-81
18.	Urmodi	17-2-82
19.	Chanera	26-3-82
20.	Sungadawadi	26-3-82
21.	L.B.C. Ex-Girna dam at panjam	11-6-82
22.	Tembhapuri	16-7-81
23.	Shivna (Takli)	8-9-81
24.	Gandhari	26-3-82
25.	Patgaon	8-7-82
26.	Hatawane	8-7-82
27.	Bori	8-7-82
<i>Rajasthan</i>		
28.	Bethali Irrigation	10-5-82
29.	Gararda	24-7-81
30.	Sukli	1-12-81
31.	Barni	3-3-82
32.	Lhasi	3-3-82
33.	Piplad Lift Irrigation	5-6-82
<i>Tamil Nadu</i>		
34.	Modernisation of Kodayan System	26-5-82
35.	Anai Maduvu Reservoir Scheme	July, 82
<i>Uttar Pradesh</i>		
36.	Lakhari Dam Project	12-1-82
37.	Pathrai Dam Project	12-1-82
<i>West Bengal</i>		
38.	Gajal Lift	15-12-75
<i>Orissa</i>		
39.	Titilagarh	5-6-82

ALLOTMENT OF QUARTERS BY N.D.M.C.

3721. SHRI ATAL BIHARI VAJPAYEE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) total number of quarters allotted by N.D.M.C. from 27 February, 1980 to 31 May, 1982;

(b) number of quarters allotted on out of turn basis during this period;

(c) is it a fact most of the allotments have been made on out of turn basis ignoring the employees on the waiting list; and

(d) if so, the action being taken by Delhi Administration to check the out of turn allotments by the N.D.M.C.?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) to (d). The information
is being collected and will be laid on the
Table of the Sabha.

ALLOTMENT OF GOVERNMENT
ACCOMMODATION

3722. SHRI ERA ANBARASU: Will
the Minister of WORKS AND HOUSING
be pleased to state:

(a) the number of Government servants
waiting for allotment of Government
accommodation in various types;

(b) whether there is any plan to stop
allotment of Government accommodation

to the sons and daughters of, retiring Government servants;

(c) whether there is any plan to stop the allotment of Government accommodation to Government servants owning residential houses in Delhi, New Delhi area and other metropolitan cities in India; and

(d) if the reply to parts (b) and (c) being negative, what are the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) A statement showing the

demand, availability and shortage in the general pool accommodation in Delhi/New Delhi as on 1-1-1982 is attached.

(b) No, Sir.

(c) No, Sir.

(d) Housing owning officers have been made eligible for general pool accommodation on the recommendations of the National Council (JCM). Similarly eligible wards of the retired Government servants have also been made eligible for the concession of ad hoc allotment on the basis of the recommendations of the National Council (JCM).

STATEMENT

Statement showing the demand, availability and shortage in the General Pool Accommodation in Delhi/New Delhi as on 1-1-1982.

Type	Total demand	No. of residential units in the general pool	Shortage
A	21198	14181	7017
B	42619	15117	27502
C	22521	12799	9722
D	9041	5011	4030
E	3425	1648	1777
E-I	1217	478	739
E-II	242	70	172
E-III	121	31	90

PROVISION OF DRINKING WATER AND LINK-ROADS IN VILLAGES IN CHINGLEPUT PARLIAMENTARY CONSTITUENCY IN TAMIL NADU

3723. **SHRI ERA ANBARASU :** Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the total number of villages in Chingleput Parliamentary Constituency in Tamil Nadu;

(b) how many out of the total villages

are provided with the basic facilities like drinking water and link roads; and

(c) whether the Central Government have any programme to launch a nation wide programme to cater to the needs of drinking water and link roads facilities to the rural masses?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM) : (a) and (b). Information is being collected and will be placed on the Table of the House.